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the cooperatives towards additional advances to the small farmers, marginal farmers and agricultural labourers.

- 2. Th:; nationalised commercial banks are also being encouraged to increase their advances to the weaker sections. The Credit Guarantee Corporation has introduced a scheme of guarantee of smal! loans given by scheduled commercial banks to specified weaker sections with effect from 1st April, 1971.
- 3. The Agricultural Refinance Corporation also provides 100% refinance for schemes taken up in the SFDA MFAL areas. Under the World JBank Credit Projects undertaken through the A.R.C. also, concessional terms are provided for small farmers, for investment upto Rs. 10.000.

AGRICULTURAL EXPERTS

831. SHRI K. L. N. PRASAD : Will the Minister of AGRICULTURE

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मंत्री be pleased to state

- (a) whether it is a fact that Government have decided to reduce the number of agricultural experts from' abroad and also to reduce their period ofstay in India;
- (b) if so, how many such experts are there; and
- (c) the total monthly expenditure in curred on them ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE/ (SHRI ANNA-SAHEB SHINDE): (a) It has been the policy of the Government of India to have the minimum of the foreign experts in the country. Proposals for foreign experts are, therefore, scrutinised very minutely and, requests are made only where absolutely essential for a particular programme and only for the period considered necessary.

- (b) 226 experts.
- (c) The information is being collected and will be placed on the Table of the Sabha.

REPORT ON FOREIGN BOOK FACTS

832. SHRI K. L. N. PRASAD Will the Minister of EDUCATION AND

SOCIAL WELFARE/'शिक्षा और समाज कल्याण मंत्री be pleased to state :

- (a) whether it is a fact that a survey report regarding foreign book pacts was submitted to Government by Shri U. S. Mohan Rao, former Director of Publica-ions Division;
- (b) if so, what are its main recommendations; and
- (c) how many of them have been accepted by Government?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE/

NURUL HASAN): (a) A report on publishing, print ing and demand of book on science and technology by Shri U. S. Mohan Rao was submitted to the Union Government.

- (b) A copy of the report is available in the Library of Parliament.
- (c) The report has been referred to various concerned authorities for comments which are awaited.

SERVICES OF GUIDES AT ARCHAEOLOGICAL MONUMENTS

833. SHRI N. R. MUNISWAMY: Will the Minister of EDUCATION AND SOCIAL WELFARE,"

शिक्षा और समाज

कल्याण मनी be pieased to state :

- (a) whether it is a fact that innumerable guides at the sites of archaeological monugments like Taj, Fatehpur Sikri, Agra Fort, are doing disservice to the promotion of tourism by their irksome tactics to extract maximum from the tourists; and
- '(b) if so, what steps Government proposes to take in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF EDHCAT1

SOCIAL WELFARE/शिक्षा और समाज

RUL HASAN): (a) There are only 75 guides licensed by;,the Archaeoloiccl Survey of India for the monuments at Agra and Fatehpur Sikri—37 for Taj and Agra Fort, 2 for Itmadudaula, 8 for

Sikandra and 28 for Fatehpur Sikri. In addition, the services of guides approved by the Department of Tourism are also utilised by travel agencies, hoteliers and car operators while taking the visitors around these monuments. Talcing into consideration the number of persons who visit these monuments, the number of approved guides operating at these places is not considered large.

The Government have not received any complaint of irksome tactics being adopted by the guides to extract maximum money out of the tourists.

- (b)(i)The Archaeological Survey of India have laid down a schedule of rate which the approved guides are required to charge from the visitors. One of the conditions of the licence is that the guides shall present th? visiting public on demand their licence which contains the schedule of rates. In case of default the licences are liable to be cancelled and the licence fee forfeited. The approved rates are also prominently displayed at the entrance of the monument complexes for the guidance of the tourists;
- (ii) Unauthorised persons are not as guides; and
- (iii) Through all their publications the Department of Tourism also advise the tourists to avail themselves of the service of only approved guides and pay them the approved rates. The Havel trade agencies including hotiliers and car operators who take around the visitors have also been advised only to engage approved guides.

JAYANTI SHIPPING COMPANY

834. SHRI U. K. LAKSHMANA GOWDA : Will the Minister of PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT/ 11141 1114 1114

नोवहन और परिवहनमंत्री be pleased to state :

- (a) whether Government have nationalised the Jayanti Shipping Company;
- (b) if so, what are the assets and liabilities of the company on the day of take over and who are the major share holders in the company; and
- (c) the details of quantum of compensation per share to be fixed and the present market value of the shares.

THE MINISTER OF PARLIAMENTARV AFFAIRS AND SHIPPING AND TO ANISDODY AND (SHRT RAJ BHADUR) :(a) Yes, Sir.

to Questions

- (b) The audited accounts of the Jayanti Shipping Company are available for the period upto 10-6-1966 only. Theaccounts for the subsequent periods are still being audited. It will be possible to indicate the assets and liabilities of the company only after the accounts for ths subsequent periods have been audited. The major J shareholders in the company were Dr. j Jayanti Dharma Teja and Mr. M. M. j Kulukundis who held 2,12,472 and | 70,825 shares respectively out of the I total issued shares numbering 2,88,328.
 - (c) The compensation to be paid per share works out to approximately Rs. 156/-. The shares are not currently quoted on the stock exchange and as such, their market value is not known.
 - 835. [Transferred to the 9 th December, 1971]

ABOLITION OF TECHNICAL SCHOOL IN BURDWAN DISTRICT

836. SHRI ARUN PROKAS CHATT ERJEE: Will the Minister of EDUCA TION AND SOCIAL WELFARE/शिक्षा और समाज करुयाण मंत्री be pleased to state:

- (a) whether there is any proposal to abolish the Junior Technical School at Laudoha in the District of Bu ic'wan ?
- (b) whether the said school was set up in 1965;
- (c) whether no technical equipment and tools for training have been supplied to the school till date and whether no power was also supplied for driving machines;
 - (d) if so, the reasons therefor; and
- (e) whether there is any provision for giving stipend to students in technical schools

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